

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/26/KOB/2023
SECTION	SEC. 241 & 242 C/ACT.
NAME OF PARTIES	VIVEK MENON P K V/S GREEN HEARTS PVT LTD AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, HEENA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC, SHAJI CHIRAYATH, PRADEESH CHACKO, JIJI M VARKEY, NK SAFEELA BEEVI, SAVITHA GANPATHYATAN, NN SHAJAHAN

25 JUNE 2024

O R D E R

IA(C/ACT)/45/KOB/2024 in CP(C/ACT)/26/KOB/2023

List the matter on **30.07.2024**.

CP(C/ACT)/26/KOB/2023

Learned Counsel, Mr. Akhil Suresh appears physically on behalf of the Petitioner. Learned Counsel, Mr Shaji Chirayath appears physically on behalf of R2 to R5.

Both sides submit that pleadings are complete in the matter and the matter is ripe for final hearing.

List the matter for final hearing on **30.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**